प्रदूषण रोकिए!
पर्यावरण बचाइए!!

दूरभाष एवं फैक्स : 05542–281440
Phone & Fax : 05542–281440

क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, बस्ती

Regional Office

UTTAR PRADESH POLLUTION CONTROL BOARD, BASTI

संदर्भ संख्या : 233/प्र.नि.बो.-140/बस्ती/क्षे.का./2024 दिनांक : 28.06.2024

To,

The Registrar General,
Hon'ble National Green Tribunal,
Principal Bench,
Faridkot House, Copernicus Marg,
New Delhi- 110001

Sub: Response on behalf of Respondent No-2 Uttar Pradesh Pollution Control Board, in compliance to the order dated 22.03.2024 passed by Hon'ble NGT Principal Bench, New Delhi in Original Application No. 650 of 2023 In the matter of Aditya Rai Versus State of Uttar Pradesh & Others.

Sir,

Kindly refer to the subject mentioned above. In compliance of the order dated 22.03.2024 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in Original Application No. 650 of 2023 in the matter of Aditya Rai Versus State of Uttar Pradesh & Others, Please find attached herewith inspection report for your kind perusal and further necessary action.

Sincerely Yours,

28/06/2024

(Dr. T.N. Singh)
Regional Officer

Enclosures: As above

BEFORE
THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
ORIGINAL APPLICATION NO- 650 / 2023

IN THE MATTER OF:

Aditya Rai — Applicant

Versus

State of Uttar Pradesh & Ors. — Respondent

Response on behalf of Respondent No-2 Uttar Pradesh Pollution Control Board, in compliance to the order dated 22.03.2024 passed by Hon'ble NGT Principal Bench, New Delhi in Original Application No. 650 of 2023 In the matter of Aditya Rai Versus State of Uttar Pradesh & Others.

The Hon'ble N.G.T., Principal Bench, New Delhi vide its order dated 22.03.2024 in Original Application No. 650 of 2023 in the matter of Aditya Rai Versus State of Uttar Pradesh & Others has passed the directions. The relevant excerpt of the said order is as below:-

"..... 5. In its response UPPCB had submitted that on visit on 13.03.2024 the brick kiln was found closed. Any such brick kiln can be illegally operated in violation of closure order. Therefore, the question which needs consideration is whether the brick kiln can be ordered to be relocated or in case of failure of the owner to relocate the same can be ordered to be demolished.

6. Notice be issued to respondent no. 3-the project proponent to file reply/response showing cause as to why the project proponent be not directed to relocate the brick kiln or in case of his failure to do so to demolish the same.

7. Reply/response be also filed by respondents no. 1 and 2 in this regard.....”

Response

1. That vide letter dated 09.05.2023, Uttar Pradesh Pollution Control Board has issued a closure order under section 31(A) of The Air (Prevention and Control of Pollution) Act, 1981 against the brick kiln in question i.e. M/s Mahadev Brick Field (JSY Marka), Vill- Nagahra, Tehsil-Dhanghata, District-Sant Kabir Nagar.
2. That in compliance of Hon'ble Tribunal order dated 22.03.2024, the site of the brick kilns in question was inspected by officials of Regional Office, Uttar Pradesh Pollution Control Board, Basti on 14.06.2024 and 26.06.2024, in which the brick kiln in question was found closed. A copy of the inspection report dated 14.06.2024 and 26.06.2024 along with photograph are being collectively attached as **Annexure No.-1** to this response.
3. That the section 31A of the Air (Prevention and Control of Pollution) Act, 1981 is as follows:

"[31A. Power to give directions.—Not withstanding anything contained in any other law, but subject to the provisions of this Act, and to any directions that the Central Government may give in this behalf, a Board may, in the exercise of its powers and performance of its functions under this Act, issue any directions in writing to any person, officer or authority, and such person, officer or authority shall be bound to comply with such directions.

Explanation.—For the avoidance of doubts, it is hereby declared that the power to issue directions under this section includes the power to direct—

(a) The closure, prohibition or regulation of any industry, operation or process; or

(b) The stoppage or regulation of supply of electricity, water or any other service.]

4. That as per section 31A of the Air (Prevention and Control of Pollution) Act, 1981, Board has power to give directions which is subject to the provisions of this Act and there is no provisions to relocate or demolition of any polluting unit.

The above response of the Uttar Pradesh Pollution Control Board is placed before this Hon'ble National Green Tribunal for perusal and kind consideration.

28/06/2024

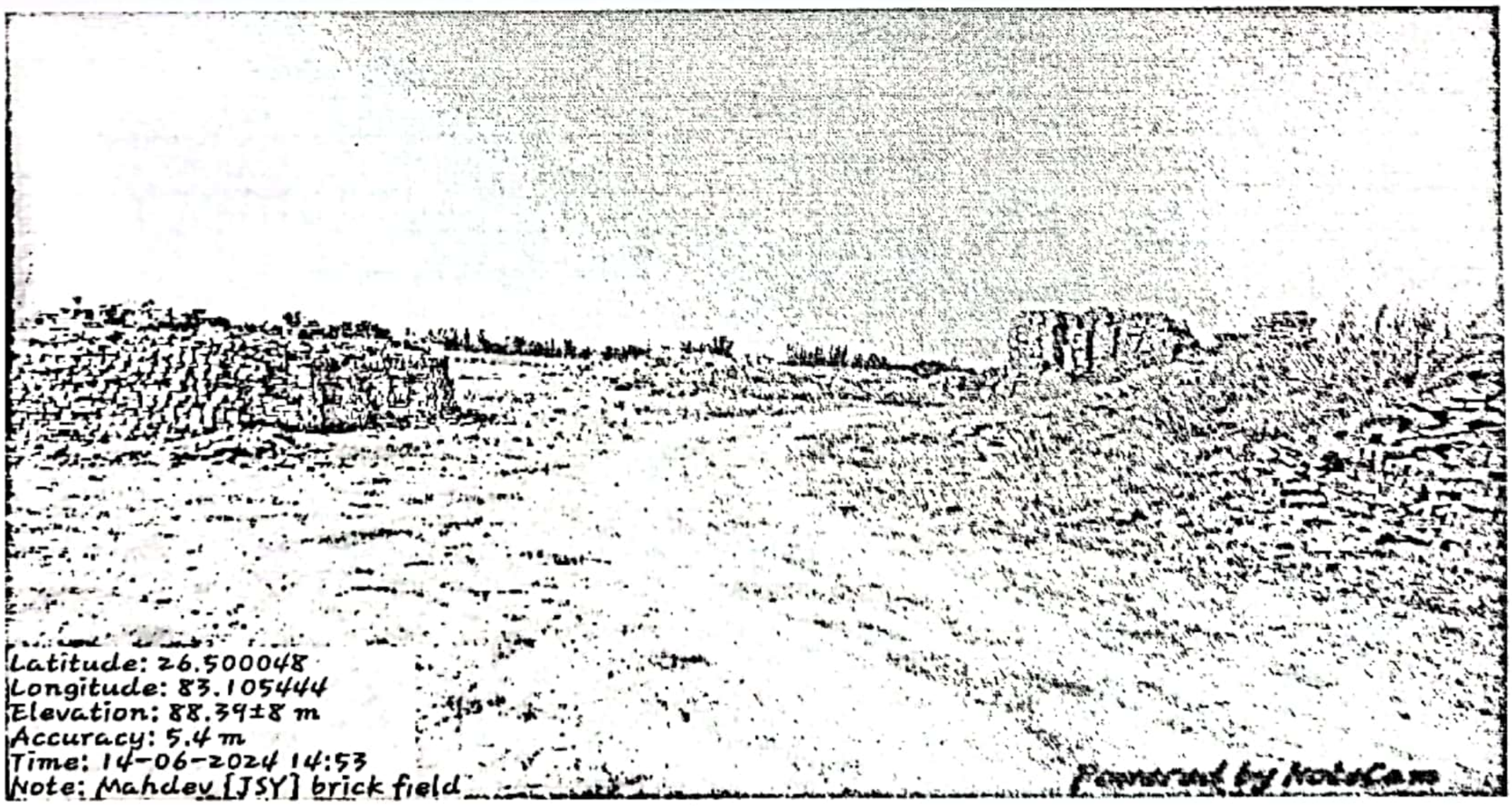
(Dr. T.N. Singh)
Regional Officer
UP Pollution Control Board,
Basti

Annexure No-1

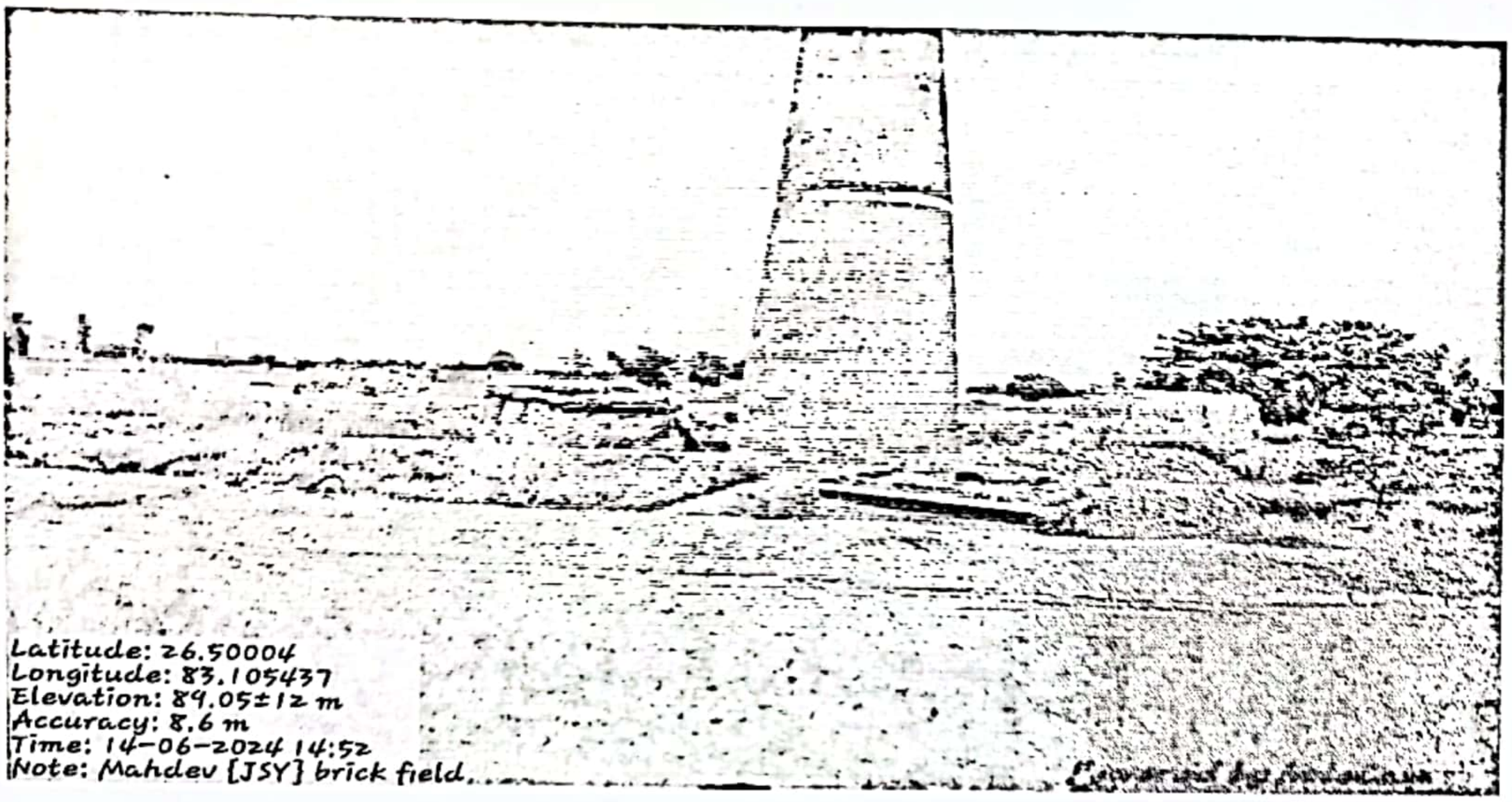
मेसर्स महादेव ब्रिक फील्ड(जे0एस0वाई0 मार्का) ग्राम–नगहरा, तहसील–धनघटा, जनपद–संतकबीरनगर के अद्यतन निरीक्षण के संबंध में।

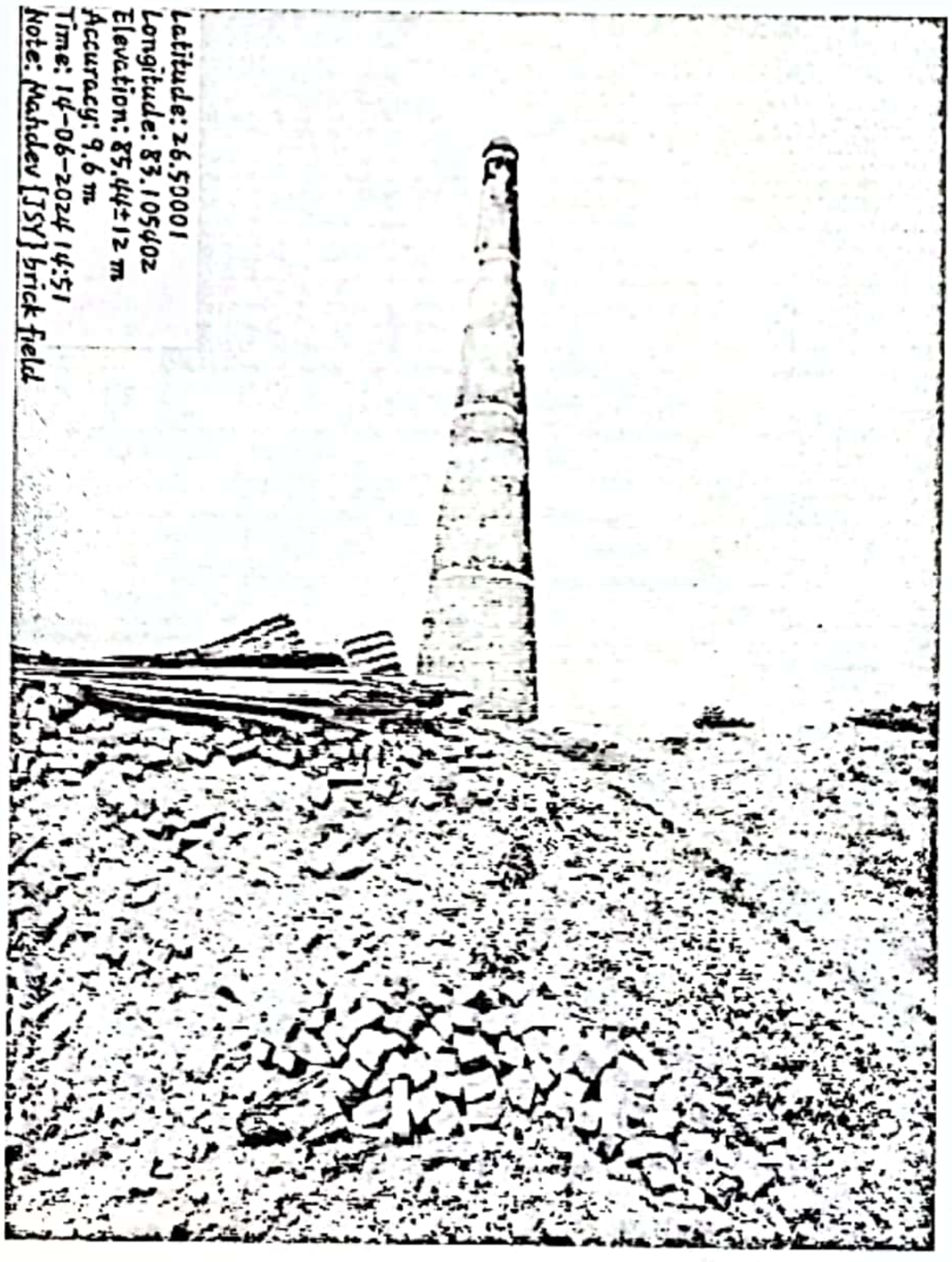
उपरोक्त विषयक मेसर्स महादेव ब्रिक फील्ड(जे0एस0वाई0 मार्का) ग्राम–नगहरा, तहसील–धनघटा, जनपद –संतकबीरनगर में स्थित ईट भट्ठे को राज्य बोर्ड द्वारा जारी बंदी आदेश के अनुपालन के क्रम में सील किये जाने के पश्चात पूर्णतया बंदी का अनुपालन किये जाने के सम्बन्ध में अद्योहतक्षरी द्वारा दिनांक–14.06.2024 को निरीक्षण किया गया। निरीक्षण के समय श्री राम अधीन(चौकीदार) ईट भट्ठा प्रतिनिधि के रूप में उपस्थित थे। उक्त ईट भट्ठे का जियो को–आर्डिनेट लैटीट्यूट–26.580038 व लांगीट्यूट–83.105435 है। निरीक्षण के समय पाये गये तथ्यों का विवरण निम्नवत् है–

1. उक्त ईट भट्ठा निरीक्षण के दौरान संचालनरत/उत्पादनरत नहीं पाया गया।
2. उक्त ईट भट्ठा को राज्य बोर्ड के पत्र सं0–एच63412/सी0–6/सा0–632/ईट भट्ठा/बंदी आदेश/बस्ती/2021 दिनांक –14.07.2021 द्वारा बंदी आदेश जारी किया गया था।
3. उक्त ईट भट्ठे को राज्य बोर्ड द्वारा जारी बंदी आदेश एवं मा0एन0जी0टी0, नई दिल्ली में योजित **O.A. No.-650/2023** आदित्य राय बनाम स्टेट ऑफ उ0प्र0 व अन्य में पारित आदेश दिनांक 08.01.2024 के अनुपालन के अनुक्रम में जिलाधिकारी महोदय, जनपद–संतकबीरनगर द्वारा नामित सदस्य श्री रत्नेश तिवारी, तहसीलदार, धनधटा की अगुवाई में दिनांक–29.05.2024 को सील कर दिया गया था।
4. कार्यालय में उपलब्ध अभिलेखानुसार ईट भट्ठे के पुनः संचालन विस्थापन/पुर्नस्थापन सम्बंधी कोई भी आवेदन वर्तमान तक इस कार्यालय में प्राप्त नही है।
5. संदर्भित ईट भट्ठा स्थल पर निरीक्षण के समय भट्ठा संचालन संबंधी किसी भी प्रकार की मानवीय गतिविधि होती हुयी नहीं पायी गयी (निरीक्षण के समय लिए गए फोटोग्राफ की छायाप्रति संलग्न) है।

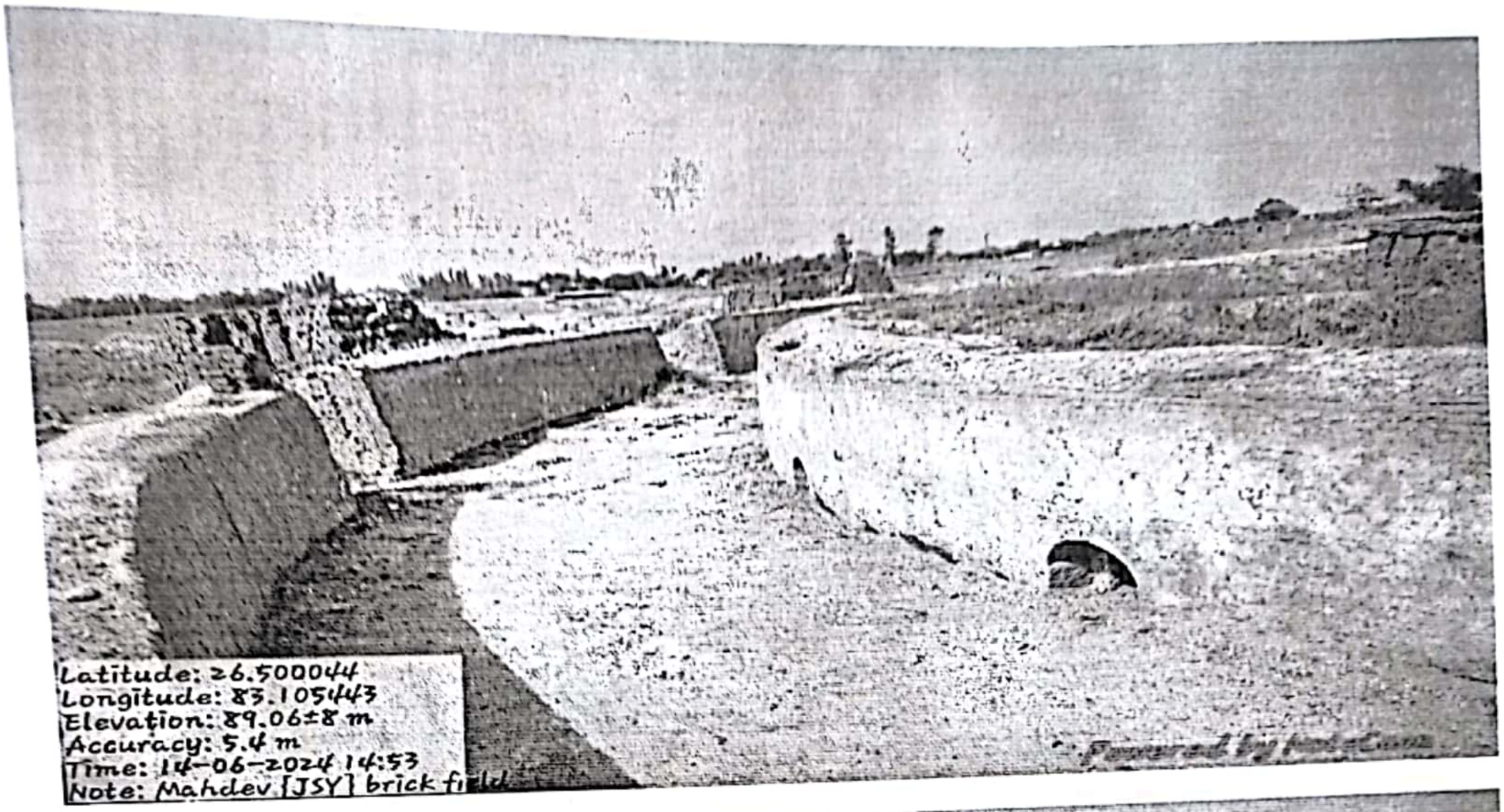


Scanned with OKEN Scanner


Latitude: 26.50004
Longitude: 83.105437
Elevation: 89.05±12 m
Accuracy: 8.6 m
Time: 14-06-2024 14:52
Note: Mahdev [JSY] brick field..


Latitude: 26.50001
Longitude: 83.105402
Elevation: 85.44±12 m
Accuracy: 9.6 m
Time: 14-06-2024 14:51
Note: Mahdev [JSY] brick field

B



उक्त निरीक्षण आख्या अग्रिम आवश्यक कार्यावाही हेतु सादर प्रेषित है।

(अरूण कुमार श्रीवास्तव)
वैज्ञानिक सहायक

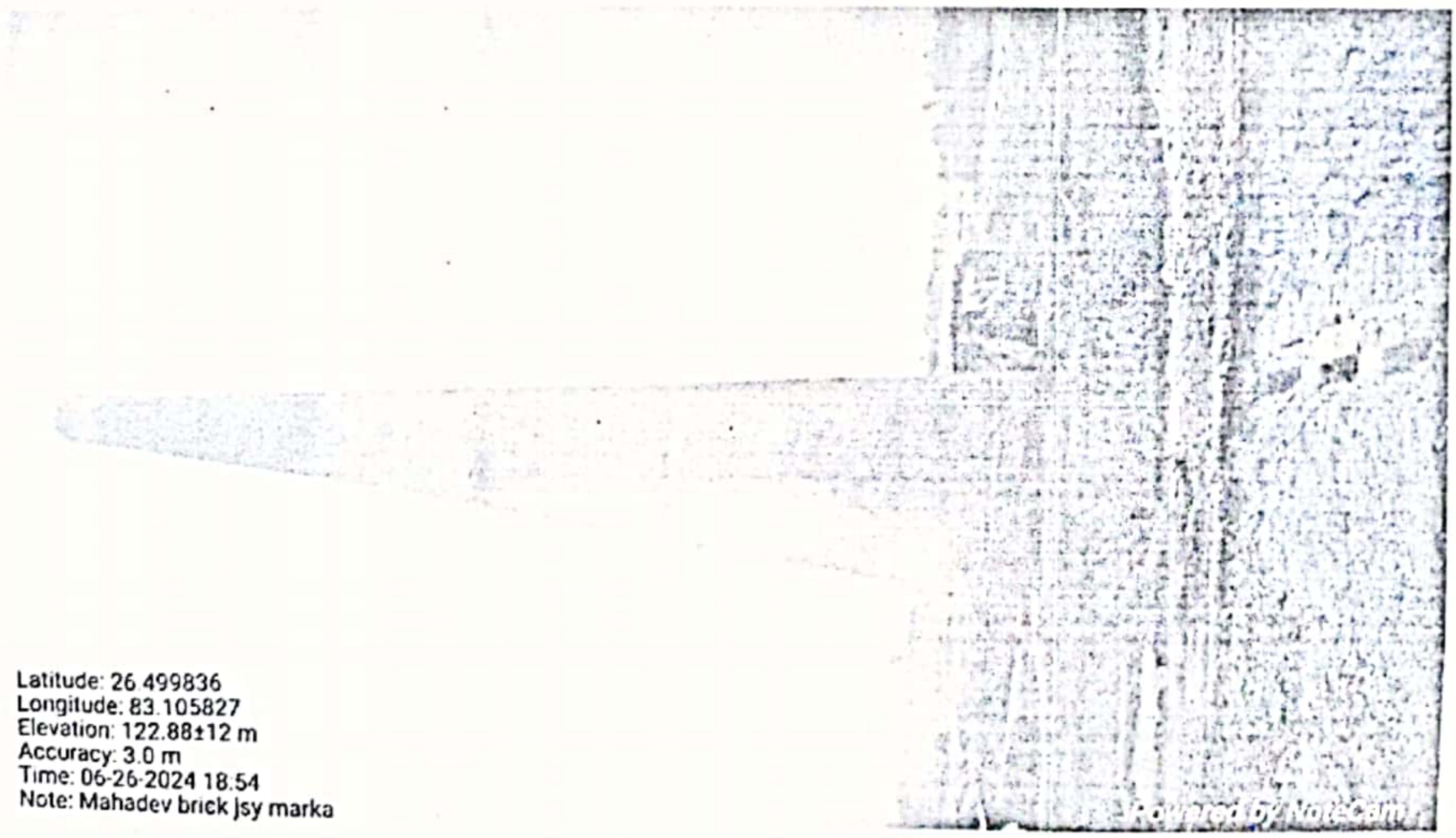
क्षेत्रीय अधिकारी महोदय,

Scanned with OKEN Scanner

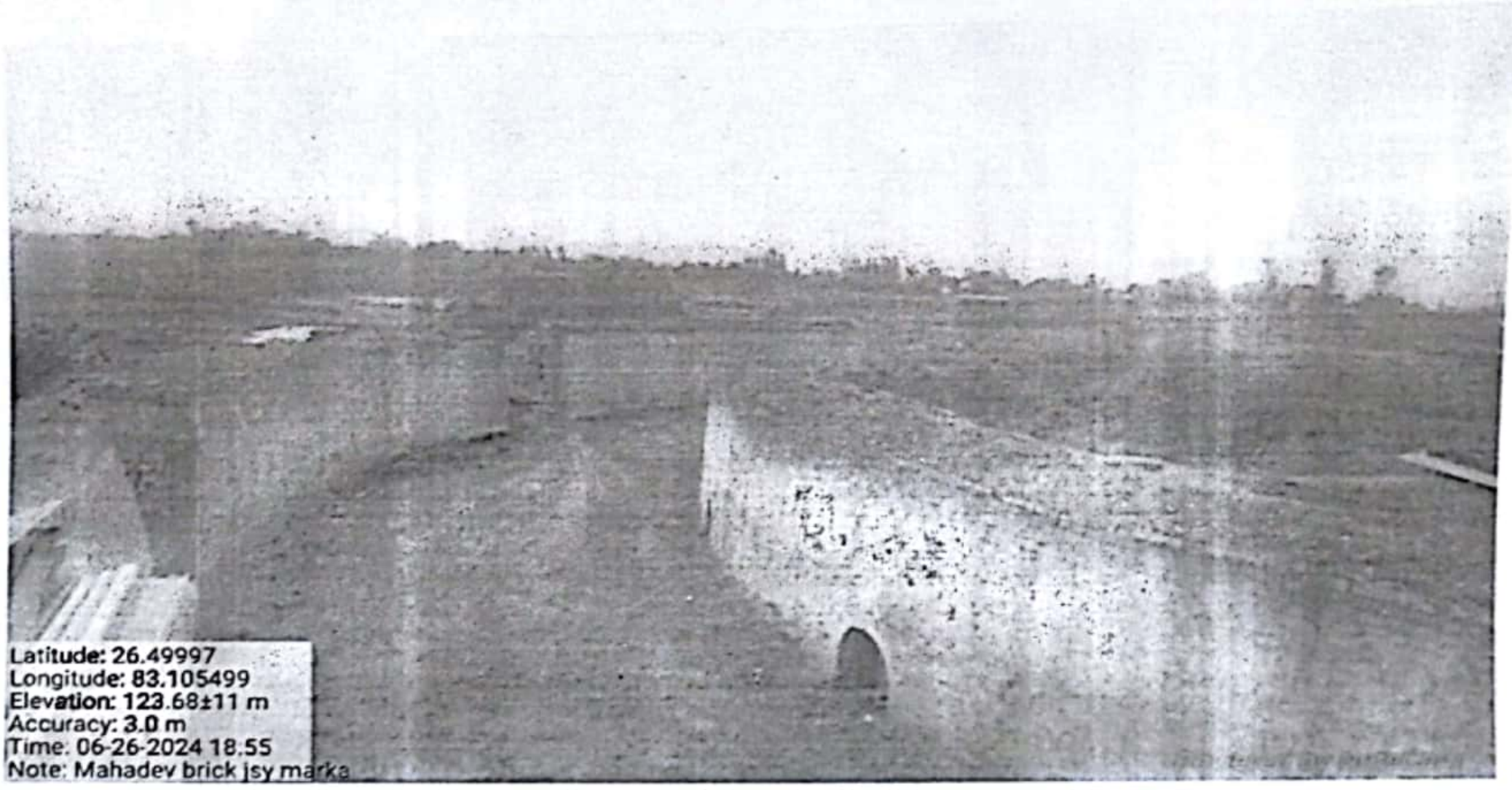
मेसर्स महादेव ब्रिक फील्ड(जे0एस0वाई0 मार्का) ग्राम–नगहरा, तहसील–धनघटा, जनपद–संतकबीरनगर के अद्यतन निरीक्षण के संबंध में।

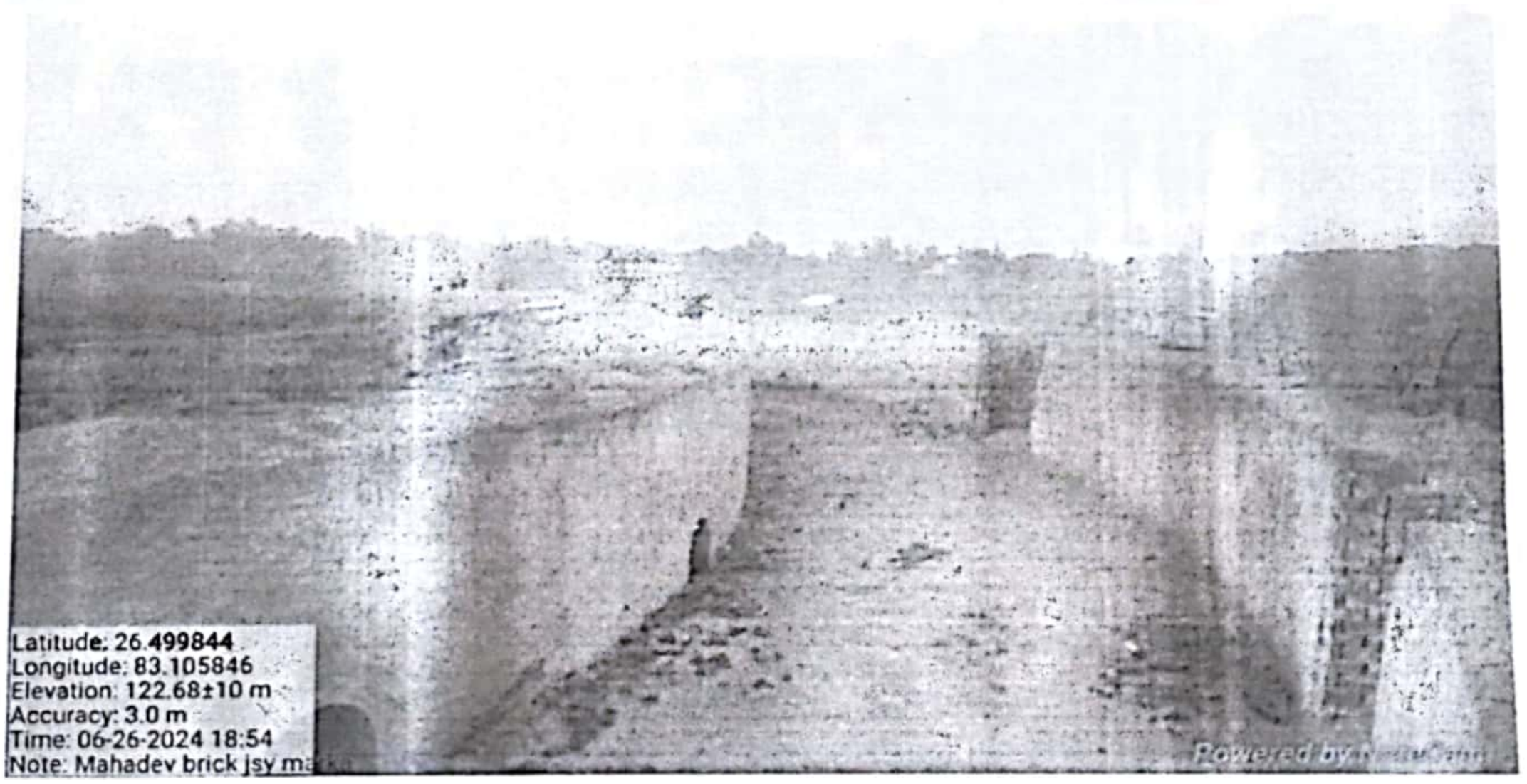
उपरोक्त विषयक मेसर्स महादेव ब्रिक फील्ड(जे0एस0वाई0 मार्का) ग्राम–नगहरा, तहसील–धनघटा, जनपद–संतकबीरनगर में स्थित ईट भट्ठे को राज्य बोर्ड द्वारा जारी बंदी आदेश के अनुपालन के क्रम में सील किये जाने के पश्चात पूर्णतया बंदी का अनुपालन किये जाने के सम्बन्ध में अद्योहस्ताक्षरी द्वारा दिनांक–26.06.2024 को निरीक्षण किया गया। निरीक्षण के समय ईट भट्ठा स्थल पर कोई प्रतिनिधि उपस्थित नहीं था। उक्त ईट भट्ठे का जियो को–आर्डिनेट लैटीट्यूट–26.580038 व लांगीट्यूट–83.105435 है। निरीक्षण के समय पाये गये तथ्यों का विवरण निम्नवत् है–

1. उक्त ईट भट्ठा निरीक्षण के दौरान संचालनरत/उत्पादनरत नहीं पाया गया।
2. उक्त ईट भट्ठा को राज्य बोर्ड के पत्र सं0–एच63412/सी0–6/सा0–632/ईट भट्ठा/बंदी आदेश/बस्ती/2021 दिनांक –14.07.2021 द्वारा बंदी आदेश जारी किया गया था।
3. उक्त ईट भट्ठे को राज्य बोर्ड द्वारा जारी बंदी आदेश एवं मा0एन0जी0टी0, नई दिल्ली में योजित **O.A. No.-650/2023** आदित्य राय बनाम स्टेट ऑफ उ0प्र0 व अन्य में पारित आदेश दिनांक 08.01.2024 के अनुपालन के अनुक्रम में जिलाधिकारी महोदय, जनपद–संतकबीरनगर द्वारा नामित सदस्य श्री रत्नेश तिवारी, तहसीलदार, धनघटा की अगुवाई में दिनांक–29.05.2024 को सील कर दिया गया था।
4. कार्यालय में उपलब्ध अभिलेखानुसार ईट भट्ठे के पुनः संचालन विस्थापन/पुर्नस्थापन सम्बंधी कोई भी आवेदन वर्तमान तक इस कार्यालय में प्राप्त नही है।
5. संदर्भित ईट भट्ठा स्थल पर निरीक्षण के समय भट्ठा संचालन संबंधी किसी भी प्रकार की मानवीय गतिविधि होती हुयी नहीं पायी गयी (निरीक्षण के समय लिए गए फोटोग्राफ की छायाप्रति संलग्न) है।

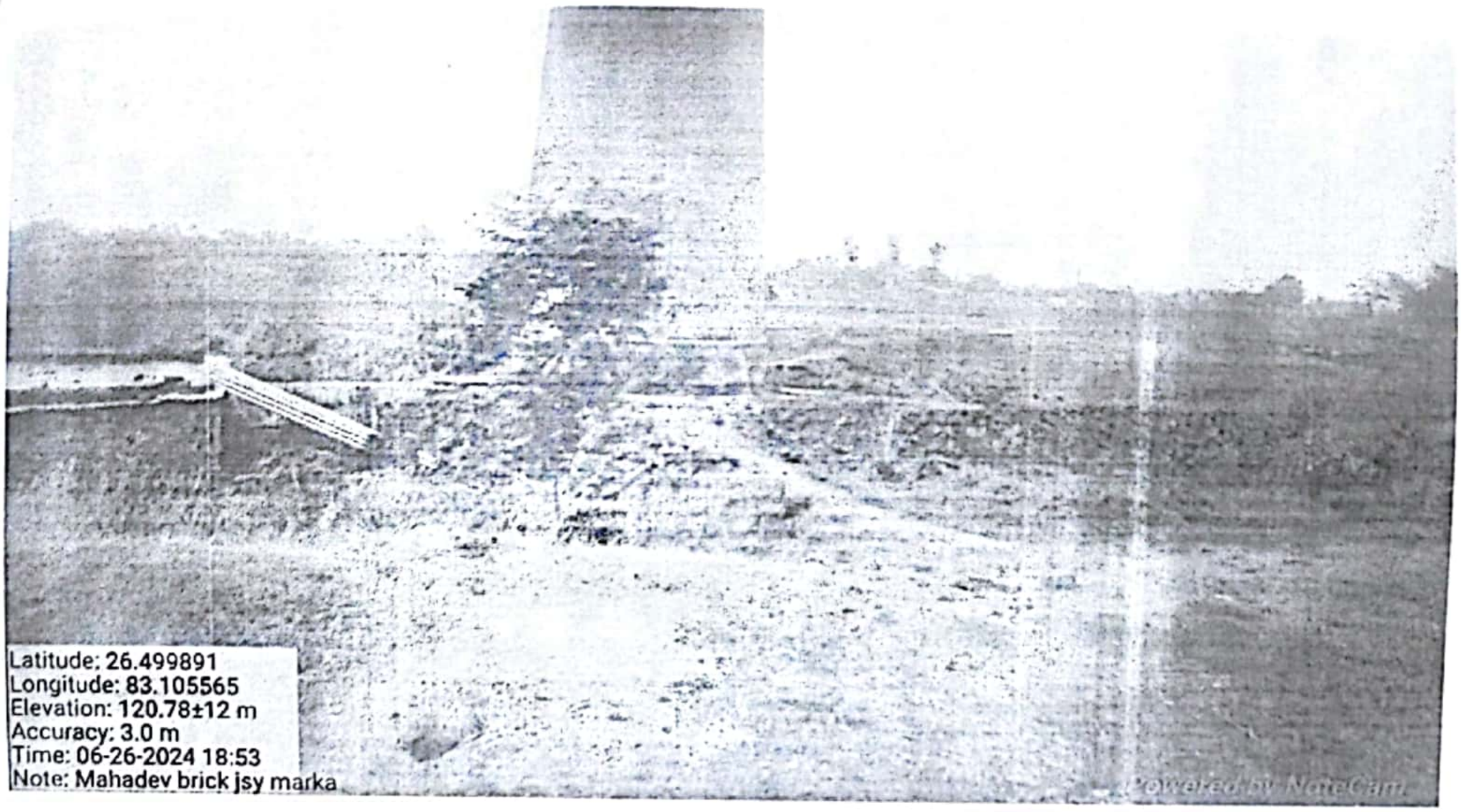


Scanned with OKEN Scanner





Scanned with OKEN Scanner



उक्त निरीक्षण आख्या अग्रिम आवश्यक कार्यावाही हेतु सादर प्रेषित है।

27.06.24

(अरूण कुमार श्रीवास्तव)
वैज्ञानिक सहायक

क्षेत्रीय अधिकारी महोदय,

Scanned with OKEN Scanner